

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO.2340
TO BE ANSWERED ON 30.11.2016**

RADIO BROADCASTING COMPANIES

2340. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) the details in regard to the number of radio broadcasting companies functioning in the country;
- (b) the steps being taken by the Government for increasing the network in the broadcasting sector;
- (c) whether the Government is considering to issue new guidelines regarding the outline and content of the programmes being broadcast on radio; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING,

{COL RAJYAVARDHAN RATHORE (Retd.)}

a) & (b). Government has granted permissions to 47 companies for private FM Radio broadcasting in the country out of which the permissions to 6 companies have been revoked due to non-compliance of policy guidelines. Government has allowed expansion of FM Radio services in the country through private agencies in order to supplement the radio services being provided by the Public Broadcaster (AIR).

c) & (d). The FM Radio permission holder has to follow the same Programme and Advertisement Code as followed by All India Radio as amended from time to time or any other applicable code, which the Central Government may prescribe from time to time.

